Annexue 7 Annexue 7 Name of Corporate Debtor: Future Retail Linite() factor domensecament of DRP.July 20, 2022 List of creditors as on: July 66, 2023 (Annout in INR) List of operational creditors (Government due)													
List of operational creditors (Government dues)													
ir. No.	Details of Claimant	Government	Details of Cl Date of Receipt (MM/DD/YYYY)	Amount Claimed	Amount of Claim Admitted	Details of Claim A	dmitted Whether related party?	% Voting Share in CoC	Amount of Contingent Claim	Amount of any mutual dues, that may be set off	Amount of claim under verification	Amount of Claim not admitted	Remarks, if any
1	CGST & CEX, Mumbai East Commissionerate	Central Government	9/13/2022	5,395,479,069	1,293,954,627		No				-	4,101,524,442	
2	Commissioner Of Commercial Taxes CT & GST Officer (Odisha)	State Government Central Government	7/29/2022	193,853,498 10,315,932	193,853,498 10,315,932		No						Note 3 Note 3
4	CT & GST Officer (Odisha) Department of Trade and Taxes (New Delhi)	Central Government State Government	10/17/2022	7,178,664	40,476,834		No					7,178,664	Note 5 Note 3
6	Employees State Insurance Corporation - Thrissur	Central Government	8/8/2022	40,476,834 50,264	40,476,834		No		50,264				Note 4
7	EPFO (Kandivali, Maharashtra) ESI Corporation (Bangalore, Karnataka)	Central Government	8/2/2022 8/4/2022	121,749,341 344,338	121,749,341 305,453		No		- 38,885		· ·		Note 3 Note 3 & 4
9	ESI Corporation (Ministry of Labour & Employment, Govt of India)	Central Government	10/18/2022	208,448			No		-			208,448	
10 11	ESI Corporation Sub Regional Office Nasik ESIC (Thiruvananthapuram)	Central Government	- 8/3/2022	361,131 35,727			No					361,131 35,727	
12	ESIC (Thiruvananthapuram)	Central Government	-	35,727			No						Note 5
13 14	ESIC Lucknow ESIC (Salem, Tamil Nadu)	State Government Central Government	10/18/2022	4,620 8,114			No		4,620			8.114	Note 4 Note 5
15	ESIC (Salem, Tamil Nadu)	Central Government		8,114	6,904		No		1,210				Note 3 & 4
16	ESIC SRO Thiruvananthapuram ESIC SRO Thiruvananthapuram	Central Government	8/18/2022 8/8/2022	34,414 34,414	30,844		No		3,570				Note 3 & 4 Note 4
18	ESIC (Aurangabad, Maharashtra)	Central Government	9/28/2022	92,308			No		92,308				Note 4
19 20	ESIC (Bangalore, Karnataka) ESIC (Baroda, Gujarat)	Central Government	8/1/2022 9/14/2022	84,479,828 201,857	149,779		No		84,330,049			- 201,857	Note 3 & 4 Note 5
21	ESIC (Ernakulam, Kerela)	Central Government	8/25/2022	72,105	69,629		No						Note 3 & 5
22	ESIC (Jodhpur Rajasthan) ESIC (Kozhikode, Kerala)	Central Government	10/17/2022 8/8/2022	14,780	12,928		No		1,852 437,276				Note 3 & 4 Note 3 & 4
24	Esic (Ludhiana, Punjab)	Central Government		65,114	62,149		No		2,965				Note 3 & 4
25 26	ESIC (Madurai, Tamil nadu) ESIC (Madurai, Tamil nadu)	Central Government Central Government	10/18/2022	9,970	9,342		No		484	· · ·			Note 3,4 & 5 Note 5
27	Esic (Marol, Maharashtra)	Central Government	8/1/2022	128,085,218	4,286,258		No		36,649,820	-	-		Note 3,4 & 5
28 29	ESIC (Marol, Maharashtra) ESIC (Mysore, Tamil Nadu)	Central Government Central Government	8/18/2022 8/3/2022	47,477 41,982	43,478 11,049		No		3,999 2,979			27,954	Note 3 & 4 Note 3,4 & 5
30	ESIC (Mysore, Tamil Nadu)	Central Government		41,982	11,294		No		3,029		-	27,659	Note 3,4 & 5
31 32	ESIC (Mysore, Tamil Nadu) ESIC (Mysore, Tamil Nadu)	Central Government Central Government	8/3/2022	41,982 41,982	18,543		No		5,859	-		17,580 41,982	Note 3,4 & 5 Note 5
33	ESIC (Mysore, Tamil Nadu)	Central Government	8/3/2022	41,982	32,532		No		9,450				Note 3 & 4
34 35	ESIC (Nagpur, Maharashtra) ESIC (Nagpur, Maharashtra)	Central Government Central Government	8/3/2022	90,860	85,523		No		5,337			90,860	Note 3 & 4 Note 5
36	ESIC (Nashik, Maharashtra)	Central Government	8/5/2022	361,131	94,206		No		266,925				Note 3 & 4
37 38	ESIC (New Delhi) Esic (New Delhi)	Central Government Central Government	8/18/2022	53,883 153,375	144,710		No		53,883			8,665	Note 4 Note 3 & 5
39	Esic (New Delhi)	Central Government	8/3/2022	33,142	33,142		No						Note 3
40 41	ESIC (Noida, New Delhi) ESIC (Noida, New Delhi)	Central Government Central Government		1,673,139 1,005,312	1,555,214		No		117,925				Note 3 & 4 Note 4
42 43	ESIC (Noida, New Delhi) ESIC (Noida, New Delhi)	Central Government Central Government	10/17/2022	198,806 118,187	192,248 118,060		No		6,558			-	Note 3 & 4 Note 3 & 4
43	ESIC (Noida, New Delhi) ESIC (Noida, New Delhi)	Central Government	8/3/2022	10,422	9,736		No		686				Note 3 & 4
45 46	ESIC (Panaji, Goa) ESIC (Surat, Gujarat)	Central Government	- 8/8/2022	21,919 29,832	19,080		No		2,839	-		-	Note 3 & 4 Note 3 & 4
40	ESIC (Tirunelveli, Tamil nadu)	Central Government	-	27,127	7,947		No		9,300				Note 3 & 4
48 49	ESIC (Aurangabad) ESIC (Aurangabad)	Central Government	10/18/2022	19,827	11,672		No		8,155				Note 3 & 4 Note 3 & 4
50	ESIC (Baddi , Himachal Pradesh)	Central Government	10/17/2022	15,317	-		No		-			15,317	
51 52	ESIC (Baddi , Himachal Pradesh) ESIC (Baddi , Himachal Pradesh)	Central Government	8/20/2022	28,900			No		28,900				Note 4
53	ESIC (Baddi , Himachal Pradesh)	Central Government	9/15/2022	31,194	28,279		No		2,915				Note 3 & 4
54 55	ESIC (Baddi, Himachal Pradesh) ESIC (Baddi, Himachal Pradesh)	Central Government	10/17/2022	13,254	12,801		No		453				Note 3 & 4 Note 3 & 4
56	ESIC (Baddi, Himachal Pradesh)	Central Government	10/18/2022	9,255	9,215		No					40	Note 3 & 5
57 58	ESIC (Baddi, Himachal Pradesh) ESIC (Baddi, Himachal Pradesh)	Central Government	8/5/2022	11,355	9,787		No		1,568				Note 3 & 4 Note 3
59	ESIC (Baddi, Himachal Pradesh)	Central Government	8/4/2022	11,367	11,367		No						Note 3
60 61	ESIC (Baddi, himachal pradesh) ESIC (Bhubhanshwar, Odisha)	Central Government	8/3/2022	6,482	5,433	·	No		1,049	· ·	·	· ·	Note 3 & 4 Note 3 & 4
62	ESIC (Chandigarh)	Central Government	8/2/2022	1,425,890	1,323,391		No		2,568			99,931	Note 3,4 & 5
63 64	ESIC (Chennai, Tamil nadu) ESIC (Chennai, Tamil nadu)	Central Government		173,577	- 164,804	·	No		8,773			- 173,577	Note 3 & 4 Note 5
65	ESIC (Coimbatore, Tamil nadu)	Central Government		11,434	10,906		No		528				Note 3 & 4
66 67	ESIC (Coimbatore, Tamil nadu) ESIC (Indore, Madhya Pradesh)	Central Government	8/4/2022 8/8/2022	5,798 46,031	5,798		No		- 30,453				Note 3 Note 3 & 4
68	ESIC (Jaipur, Rajasthan)	Central Government		4,468	3,878		No		590		-		Note 3 & 4
69 70	ESIC (Jaipur, Rajasthan) ESIC (Jodhpur, Rajasthan)	Central Government Central Government	10/18/2022 10/18/2022	2,308	2,308 8,869		No		1,455				Note 3 Note 3 & 4
71	ESIC (Jodhpur, Rajasthan)	Central Government	10/18/2022	10,324			No					10,324	Note 5
72 73	ESIC (Kozhikode, Kerala) ESIC (Kozhikode, Kerala)	Central Government Central Government	- 8/23/2022	951,582 126,044	-		No		-	-		951,582	
74	ESIC (Kozhikode, Kerala)	Central Government	8/18/2022	54,842			No					54,842	
75 76	ESIC (Kozhikode, Kerala) ESIC (Kozhikode, Kerala)	Central Government	8/8/2022 8/3/2022	26,464 23,017	26,464 23,017		No					-	Note 3 Note 3
77	ESIC (Kozhikode, Kerala)	Central Government	10/18/2022	18,458			No					18,458	Note 5
78 79	ESIC (Kozhikode, Kerala) ESIC (Kozhikode, Kerala)	Central Government Central Government	10/17/2022	14,362	- 96036		No		625540		-		Note 5 Note 3,4 & 5
80 81	ESIC (Raipur, chattisgarh) ESIC (Rohini, New Delhi)	Central Government	8/5/2022	86,923	80,174		No		6,749			-	Note 3 & 4
81	ESIC (Rohini, New Delhi) ESIC (Surat, Gujarat)	Central Government Central Government	8/3/2022	46,634 208,448	44,413 50,899		No		2,221			-	Note 3 & 4 Note 3 & 4
83 84	ESIC (Tirunelveli, Tamil Nadu) ESIC (Tirunati)	Central Government	-	2,059,649	29,645		No		-	-	-	2,059,649	Note 5 Note 3
84 85	ESIC (Tirupati) ESIC (Tirupati)	Central Government Central Government	8/3/2022 9/16/2022	29,645	29,645		No			-			Note 3 Note 3
86	ESIC (Tripura & Guwahati)	Central Government	8/3/2022	180,182			No					180,182	Note 5
87 88	ESIC (Vijaywada, Andhra Pradesh) ESIC (Vijaywada, Andhra Pradesh)	Central Government Central Government	- 8/3/2022	1,460,406 1,460,406	102,743		No		1,357,663	-		1,460,406	Note 3 & 4
89	Esic (Vishakhapatnam & Vizianagaram, Andra Pradesh)	Central Government		93,807	82,866		No		10,941				Note 3 & 4
90 91	ESIC Chandigarh ESIC Ernakulam	Central Government State Government	8/17/2022	1,425,890 69,629	1,323,391		No		2,568 69,629				Note 3,4 & 5 Note 4
	Esic Hyderabad	State Government	8/3/2022	13,430			No		13,430				Note 4 Note 4
93	Esic Hyderabad Esic Hyderabad	State Government State Government	7/29/2022 7/27/2022	1,425 62,601			No		1,425 62,601				Note 4

											1	
95	ESIC Insurance (Marol, Maharashtra)	Central Government	-	491,663	491,663		No		-			Note 3
96	Esic Kolkata	State Government	7/27/2022	3,352,990			No		3,352,990			Note 4
97	Esic Kolkata	State Government	7/27/2022	1,676,495			No		1,676,495			Note 4
98	Esic Kolkata	State Government	7/27/2022	5,319			No		5,319			Note 4
99	ESIC Lower Parel Mumbai	State Government	8/8/2022	15,870			No		15,870			Note 4
100	ESIC Lower Parel Mumbai	State Government	7/27/2022	3,669			No		3,669			Note 4
101	ESIC Lucknow (2791,2792,2793)	State Government	8/26/2022	24,148			No		24,148			Note 4
102	ESIC Noida	Central Government	10/18/2022	2,098	1,953		No		145			Note 3 & 4
103	Esic Pune	State Government	8/3/2022	3,278,616			No		3,278,616			Note 4
104	Esic Pune	State Government	8/1/2022	2,091,243			No		2,091,243			Note 4
105	ESIC Regional Office, Rajasthan	Central Government	-	96,047	86,284		No		9,763			Note 3 & 4
106	ESIC, (Kolkata, West Bengal)	Central Government	8/1/2022	56,535,181	680,671		No		1,328,155		54,526,355	Note 3,4 & 5
107	Gaurang Bhatnagar Superintendent,ESIC	Central Government	8/3/2022	2,058,649			No		-		2,058,649	Note 5
108	GST & Central Excise	Central Government		801,259			No		801,259			Note 4
	Joint Commissioner Of State Taxes, Special Circle, Patna Department Of Commercial Taxes, Government Of Bihar	State Government	8/8/2022	291.060.196	291.060.196		No					Note 3
			10/17/2022	291,060,196					-			
	Mahendrapal Thakur VAT (Sales Tax)	State Government					No				 21,627,581	
		State Government	8/29/2022	29,547,202	29,547,202		No					Note 3 & 10
		State Government	10/18/2022	2,794,843	2,794,843		No		-			Note 3
113		State Government	8/3/2022	533,848			No		533,848			Note 4
114	ESIC Department (Claims from Multiple Locations and Multiple Subcodes)	State Government		21.286.582	6.866.631		No		14.419.951			Note 3 & 4
114	Total	state government		6.437.875.851	2.003.949.782		NO		14,419,951		4.280.793.553	HOLE 5 & 4

Notes: 1. The above list of creditors reflects claims received by IRP/RP upto October 18, 2022, verified as on July 06, 2023.

The BF be maintained a separate list of data merides data the 490 day from (D I) (a. Other 18, 2021), which the BF is not in a position to wrife yn accuration of the provision of Regulation 12() of the instance of the second and th

3. Claims of the creditors have been verified (to the extent possible) and admitted basis documents shared by claimants. Due to non-availability of information, supporting documents and personnel from the corporate debtor, and in order to solicit cooperation and assistance from the relevant stateholders, the resolution professional shared by claimants. Due to non-availability of information supporting documents and personnel from the corporate debtor, and in order to solicit cooperation and assistance from the relevant stateholders, the resolution professional shared by claimants. Due to non-availability of information, supporting documents and personnel from the corporate debtor, and in order to solicit cooperation and assistance from the relevant stateholders, the resolution professional shared by claimants. Due to non-availability of information warranting such revision in accordance with Regulation 14 of the Insolvency and Bankingty Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016.

4. Below-mentioned claims are categorized as "contingent".
() The claims like in the basis of show cause notice issued to the corporate debtor by the relevant statutory authority are subject to outcome of the proceedings before the relevant authority and have been categorized as contingent claims.

Selective methods (alm sare categorised as "not admitted" (LClaims file for respect of the transactions of Claimants with an entity other than the Corporate Debtor, not involving any claim against the Corporate Debtor, have not been admitted. (LClaims file for the file both a correct and incorrect form, insul as cas, the incorrect form has not been considered. 6. Employee ediman: (L) Claims of the corditors have been verified to the eltern possible) and admitted basis documents hared by the pupported authorized representative on behalf of FRL Employee Welfare Association. (L) SPM has not needwel fatter of authorization of the aforementioned purported authorized representative. However RP has not needwed any supporting document to validate the correctness of the authority given by the FRL employee welfare assosciation. The claim is subject to receipt and verification of the supporting documents to verify the authority given to the purported

(a) for his features exter or automation of the alterementore pupper a surport a surport representation. For each of the automation of the alterementore pupper version of the support of the automation of the alterementore pupper version of the support of the automation of the alterementore pupper version of the automation of the alterementore pupper version of the support of the automation of the alterementore pupper version of the support of the alterement of the alterement of the alterementore pupper version of the alteremento

7. The list remains subject to further verifications and updations by 8P in case of any order from the adjudicating authority including in respect of applications filed by claimants for condonation of delay in filing such claims. The said is of creditors (and further modifications to the list of creditors) will be duly uploaded on the website of the Carponate Debtor, IBBI and has been shared in the virtual data room for access to prospective resolution applicants. 8. Vide an order dated GOAD2 (Yorder 7) passed by the Thane District Consumer Dispatce Rediressal Forum, an amount of INR 15,000 (Rupers Fifteen Thousand Only has been awarded in favour of Mr. Anand Tripathi, However, since the claim of Mr. Tripathi's outstanding dues basis the Order was received by the RP subsequent to 90 days from the Insolvency Commencement Data. The man could not be writed and Amilted Structure papeline resolution papeline ta eventeed to take not of the same.

2. Dehi Metro Rail Corporation Limited ("DMRC") has adjusted the security deposit given by corporate debtor which was invoked post the insolvency commencement date in the daim submitted by it. Being an amount which was invoked during the CRP, the resolution professional has not adjusted the said invoked security deposit against dues pertaining to the pre-involvency memorement date and has considered the same towards adjustment against the insolvency resolution process cont acruing in respect of the concerned premises. 10. The daimant has daimed the status as secured creditor, relying upon Section 37 of the Maharushtra Value Added Tax At 2002 and the judgement of Hon'ble Supreme Court in the matter of State Tax Officer vs Rainbow Papers Limited. However, this should not be construed as admission/ perfection of any such security interest, and the treatment of such claim shall remain subject to applicable provisions of IEC and the outcome of conjoint (RP.

1. The dualmant has balanted the status as secured creditor, relying upon Section 82 of Central Goods and Services Tax Act, 2017 and the judgement of Hon'ble Supreme Court in the matter of State Tax Officer vs Rainbow Papers Limited. However, this should not be construed as admission/ perfection of any such security interest, and the treatment of such claim shall r subject to applicable provisions of IEC and the autome of orgoing CRP.